

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 119**

**CP (IB) No.160/Chd/Pb/2022**

**IN THE MATTER OF**  
**M/s Biotech Pvt. Ltd**

**...Petitioner-Operational Creditor**

**Versus**

**Punjab Carbonic Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.06.2024.

Sd/-

**Court Officer**